

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

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**APPLICATION NUMBER : IA(IBC)/563(CHE)/2024**

**PETITION NUMBER : CP(IB)/218(CHE)/2022**

**NAME OF THE APPLICANT : Madhu Desikan (RP) (V S Suresh)**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Sec 99 of IBC, 2016**

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**ORDER**

Ld. Counsel Mr. Gajendran Ravi for the RP. Ld. Counsel Mr. Vishnu Mohan for the Applicant.

In this case two Applications filed by the different Financial Creditors against the same personal guarantor are pending before 2 different courts namely Division Bench I, NCLT, Chennai and Division Bench, II, NCLT Chennai.

List the application for hearing on **03.06.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY  
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**

phk